



BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/3191/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 19th June, 2019.

Sub:- **Casual leave along with permission to leave station.**

Ref:- Your letter No. JHD.-1/2019/10/2086 dtd. 17.06.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 1(one) day on 15.06.2019 along with station leave permission, by your official car, at your own cost, from the morning of 15.06.2019 to the morning of 16.06.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/3192/A, dated 19.06.19
Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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